
To

All Licensing Authorities;
All Commissioners of Customs

Subject: Guidelines for import of Rough / unprocessed Blocks and Slabs of agglomerated / artificial stones for the year 2008-09.

Attention is invited to Policy Circular No. 34(RE-08)/2004-2009 dated 10th October, 2008 and Policy Circular No. 35(RE-08)/2004-2009 dated 10th October, 2008 on the subject mentioned above. Para 2 (II) of both these Policy Circular(s) shall be amended to read as under:

“2 (II) Floor Price -

It is further clarified that these licences shall be subject to the following floor price which shall be endorsed on all licences:

i) For Rough Blocks of agglomerated / artificial stones – US$250 per Metric Tonne (MT) for goods of Chinese origin and $350 per Metric Tonne for others- cif; and

ii) For Rough Slabs of agglomerated / artificial stones – US$20 per square meter for goods of Chinese origin and $25 per square meter for others- cif”

2. The port of registration as per the option exercised shall be indicated on the licences issued.

3. This issues with the approval of Competent Authority.

Sd/-

(O. P. Hisaria)
Joint Director General of Foreign Trade

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